

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/423/ (IB)/2017
NAME OF THE PETITIONER(S) : CUSTODIAL SERVICES INDIA
NAME OF THE RESPONDENT(S) : METAFILMS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

H. WARTHUK SETHADUR
P. RAJASE
V. HARSH KUMAR

Counsel for Respondent

PRAKASH GOIKLAWAY

Counsel for Petitioner

ORDER

Counsel for both the parties present. They submitted arguments in part. Counsel for Respondent prayed time for submission of further arguments. Counsel for Petitioner has filed a memo proposing the name of the Insolvency Resolution Professional along with the consent of the IRP. The same is placed on the record, the copy of the which is provided to the other side. At request, time is enlarged.
Put up on 13.07.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)